

well as Planning Commission has been addressed in this matter and State Govts. also asked to provide details/schemes.

Cooperative Banks

*473. SHRI RAM KAPSE: Will the Minister of FINANCE be pleased to state:

(a) whether the guidelines regarding the rate of interest on borrowing prescribed by the Reserve Bank of India from time to time are strictly complied with by the cooperative banks;

(b) if not, whether complaints regarding violation of the above guidelines have been received by the Government during the last two years;

(c) if so, the details of such banks; and

(d) the action taken against them?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY): (a) to (d). Reserve Bank of India (RBI) have reported on borrowings by Cooperative Banks. However, instructions/directives on rates of interest on deposits and advances are issued by RBI to all State and Central Cooperative Banks from time to time. The Cooperative Banks are required to strictly adhere to these instructions/directives of RBI. The compliance of RBI instructions/directives is looked into by National Bank for Agriculture and Rural Development (NABARD) during its inspection of Cooperative Banks. Whenever, violations of RBI instructions/ directives are observed by NABARD or whenever any complaint is received by NABARD directly or through Government in this regard,

the same is taken up by NABARD with the concerned Cooperative Banks for rectification/corrective action.

Customs Duty Collection

*474. SHRI S.B. SIDNAL: Will the Minister of FINANCE be pleased to state:

(a) whether the customs duty collection has fallen during 1993-94.

(b) if so, the details thereof and the reasons therefor; and

(c) the remedial steps being taken by the Government to maximize the Customs duty collection during the current financial year?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY): (a) to (c). The revenue collection from customs duties during the year 1993-94 have fallen by 1.82% of the revised estimates. Two major reasons for this marginal shortfall are the duty concessions announced in budget 1994-95 which affected the collections in the month of March, 1994 and slight fall in the value of imports against the expected level. The year 1993-94 is already over. However, Government has taken a number of steps to maximize the revenue collection in the current financial year.

[Translation]

Buddhist Tourists

*475. SHRI BHEEM SINGH
PATEL:
SHRI K. PRADHANI:

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state: